

considered the scheme. The location of the factory is still under consideration.

The manufacture of heavy electrical equipment is reserved for the public sector under the Industrial Policy Resolution, 1956. Government have appointed an ad-hoc technical committee to assess the demand for heavy electrical equipment. The question whether further capacity should be created in the private sector for manufacture of heavy electrical equipment will be decided after examining the committee's report in the light of capacity existing in the public and private sectors and capacity being developed and planned in the public sector.

Stainless Steel Factory in Kerala

3645. **Shri M. K. Kumaran:** Will the Minister of Steel and Heavy Industries be pleased to state at what stage is the establishment of a stainless steel factory at Attingal in the Kerala State?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): There are no proposals before the Ministry for the establishment of any factory at Attingal in the Kerala State for the manufacture of stainless steel.

There is, however, a proposal for the establishment of a Small Industries Extension Centre at Attingal for training in the production of stainless steel and aluminium utensils at Attingal. The construction of the permanent factory building at Attingal has just been completed. Electric wiring is yet to be done. Pending this, the Extension Centre is temporarily located in the Industrial Estate at Ettumanur and production commenced there on May 21, 1962.

Home Minister's Discretionary Grant

3646. **Shrimati Laxmi Bai:** Will the Minister of Home Affairs be pleased to state:

(a) the names of private institutions that received aid in Andhra Pradesh from 1957 onwards from the Home Minister's Discretionary Grant;

(b) the number of Political sufferers who received such aid;

(c) total number of applications received and total number considered favourably; and

(d) total number of lady applicants and the number who received such aid?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) One institution, viz. 'Vinayashram' of Guntur District.

(b) 176.

(c) and (d). Applications for relief from political sufferers are forwarded to the State Governments concerned in the first instance for consideration under their own relief schemes. Assistance is given from the Home Minister's Discretionary Grant only in individual cases of hardship recommended by the State Governments. The information asked for is not, therefore, readily available.

National Fire Service College

3647. **Shri Ram Harkh Yadav:** Will the Minister of Home Affairs be pleased to state:

(a) whether there is a proposal before Government to start a National Fire Service College for the training of suitable personnel; and

(b) if so, the details of the College establishment and its capacity of admission of candidates and other particulars connected therewith?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) The National Fire Service College has already been functioning and imparting training since July, 1956.

(b) Besides the Director, there is a Deputy Director, two Asst. Directors and four Deputy Assistant Directors. In addition there is the Demonstra-